

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3303
TO BE ANSWERED ON 05.08.2022

REQUIREMENT OF AADHAAR FOR SNP

3303. SHRI RAHUL GANDHI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to make Aadhaar mandatory for beneficiaries to avail benefits under the Supplementary Nutrition Programme (SNP) and if so, the reasons therefor;
- (b) the total number of beneficiaries under the SNP along with those beneficiaries without Aadhaar cards, State-wise;
- (c) the status of seeding of beneficiary details in the Poshan tracker app, State-wise;
- (d) whether the Ministry is aware that mandating such a requirement could potentially pose a danger to the food and nutritional security of millions of vulnerable children across India, especially given the low rate of enrollment for children under the age of six; and
- (e) if so, the measures being taken to ensure uninterrupted provision of edible items under the SNP for the beneficiaries?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (e) A child's Aadhaar card is not mandatory for availing the benefits under the Supplementary Nutrition Programme of the Anganwadi Services Scheme. The benefits under the scheme can be accessed using the mother's Aadhaar card. Anganwadi Services scheme is being digitized by the Ministry through the POSHAN Tracker App to enable the Ministry to identify the beneficiaries as part of the programme as a whole and to ensure uninterrupted supply of nutrition to the children, Pregnant Women and Lactating mothers and adolescents girl beneficiaries, who move within the State or outside the state due to any reason. A migration module for shifting from one AWC to another, has been provided in POSHAN Tracker to facilitate nutrition to migrant beneficiaries.

So far approximately 10.63 crore beneficiaries have been registered under the scheme as per Poshan Tracker and approximately 53% have been Aadhar verified covering around 5.61 crore beneficiaries. However, all beneficiaries registered are benefited under the Scheme.

The number of beneficiaries of Supplementary Nutrition along with their Aadhaar seeding status is tabulated as below:

S.No.	State/UT	Total Beneficiaries (children 6 mo-6 years plus P&LM)	Aadhaar Verified	Aadhaar Verified (%)
1.	Andaman & Nicobar Islands	15578	9753	63%
2.	Andhra Pradesh	3216993	2698967	84%
3.	Arunachal Pradesh	44696	9613	22%
4.	Assam	4360573	3417745	78%
5.	Bihar	11236775	2826131	25%
6.	Chhattisgarh	2840904	2227967	78%
7.	Dadra & Nagar Haveli - Daman & Diu	35280	7957	23%
8.	Delhi	770476	497300	65%
9.	Goa	85235	12003	14%
10.	Gujarat	3867909	3649489	94%
11.	Haryana	1624033	972529	60%
12.	Himachal Pradesh	560902	243973	43%
13.	J&K	786488	190337	24%
14.	Jharkhand	3403921	224919	7%
15.	Karnataka	4304401	1527558	35%
16.	Kerala	3113215	1037706	33%
17.	Ladakh	19749	7299	37%
18.	Lakshadweep	4779	188	4%
19.	Madhya Pradesh	8805462	7313705	83%
20.	Maharashtra	7417008	1604347	22%
21.	Manipur	366578	213470	58%
22.	Meghalaya	485082	22462	5%
23.	Mizoram	128802	54631	42%
24.	Nagaland	88075	2126	2%
25.	Odisha	5136335	1510870	29%
26.	Puducherry	37986	5169	14%
27.	Punjab	1019356	161348	16%
28.	Rajasthan	4825369	1418929	29%
29.	Sikkim	48828	18015	37%
30.	Tamil Nadu	3608890	3493282	97%
31.	Telangana	2412842	879201	36%
32.	Tripura	390120	143713	37%
33.	UT-Chandigarh	53842	53167	99%
34.	Uttar Pradesh	20257334	12076212	60%
35.	Uttarakhand	891762	99089	11%
36.	West Bengal	10042050	7513340	75%
	Total	106307628	56144510	53%